

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

LOK SABHA

UNSTARRED QUESTION NO. †2543

TO BE ANSWERED ON Friday, March 17, 2017 / Phalgun 26, 1938 (Saka)

Infrastructure Leasing and Financial Services Limited

†2543. Shri Krupal Balaji Tumane:

Will the Minister of FINANCE be pleased to state:-

(a) whether the Government has given show cause notice to Infrastructure Leasing and Financial Services Ltd. (IL&FS) regarding Integrated Textile Parks at Kheda, Gujarat for violation of guidelines/criteria for Scheme for Integrated Textile Parks (SITPs);

(b) if so, the details thereof;

(c) whether the Government has directed IL&FS to relocate the non-textiles firms or activities outside the Textile Park and refund the entire Government grant with penal interest;

(d) if so, the details thereof and the action taken so far; and

(e) if not, whether the Government is contemplating any further action and if so, the details thereof?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE

(SHRI ARJUN RAM MEGHWAL)

(a) to (e): The Government has sought response of Infrastructure Leasing and Financial Services Ltd.(IL&FS) which was the Project Management Consultant (PMC) for Vraj Integrated Textile Park at Kheda, Gujarat regarding violation of guidelines/criteria of the Scheme for Integrated Textile Park (SITP) by the Special Purpose Vehicle (SPV) of the said park. The SPV and PMC have been directed to get those non-textile units which were not part of the approved project of Vraj Integrated Park relocate outside the textile park area sanctioned under the SITP.
